

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 14th May, 2019

No.HC.VII-60/2018/2636/A. Shri Ranjan Nath, Attached Peon, Office of the Sub-Divisional Judicial Magistrate (M), Gohpur is transferred against the vacant post of Peon in the Office of the Chief Judicial Magistrate, Kamrup, Amingaon.

Shri Nath will join at his new place of posting immediately.

N.B. The concerned employee will not be entitled to claim TA and DA as the transfer is made on his request.

By Order,

Sd/- M. K. Kalita,

REGISTRAR (VIGILANCE)

Memo No.HC.VII-60/2018/2637-2647/A.

Dated 14.05.2019

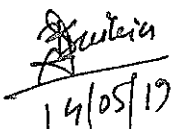
Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The Chief Judicial Magistrate, Sonitpur, Tezpur. He/She is requested to release Shri Ranjan Nath in order to enable him to join at his new place of posting immediately.
5. The Chief Judicial Magistrate, Kamrup, Amingaon, for information and necessary action.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
8. ✓ The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
9. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
11. Shri Ranjan Nath, Attached Peon, Office of the Sub-Divisional Judicial Magistrate (M), Gohpur.

REGISTRAR (VIGILANCE)



14/5/19


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